

**PROCEEDINGS OF THE COURT OF PRL.DISTRICT AND SESSIONS
JUDGE AT CHICKBALLAPUR.**

Sub :- Selection of the cleaning persons in the District and Sessions Court Complex along with Lower Court Complexes.

Ref:- 1) G.O. No.FD 148 BRS 2019, dated 18.12.2019
2) LAW LCE/40/2019 dated 16.12.2019
3) HCB/31/GD/SC/2019 dated 24.12.2019 of Hon'ble High Court of Karnataka, Bengaluru.
4) This office Note and orders passed thereon.

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ORDER NO.ADM 203/2019, CHIKKBALLAPUR, DATED : 31.12.2019

The below mentioned persons has been engaged for cleaning the District Court Complex along with Lower Court Complexes in the Chikkaballapura Unit at Rs.8,000/- per month from 01.01.2020 to 31.03.2020 (For Three Months only).


Sl. No.	Name of the Court	Name of the Engaged persons for cleaning
1	Prl. District and Sessions Court, 1st and 2nd Addl. District and Sessions Court, Chikkaballapura	1 Smt. Sujatha N
		2 Smt. Munirathnamma
		3 Smt. Amaravathi
		4 Smt. Gayathri
		5 Smt. Jacqueline Mary
		6 Smt. Gayathri
		7 Sri. Ramesh Babu
2	Prl. Sr. Civil Judge and CJM Court, 1st and 2nd Addl. Sr. Civil Judge and JMFC Court, Chikkaballapura	1 Smt. Venkatarathnamma
		2 Smt. Lakshmi
		3 Smt. Pushpa

3	Prl. Civil Judge and JMFC Court, 1st and 2nd Addl. Civil Judge and JMFC Court, Chikkaballapura	1	Smt. Nagaveni
		2	Smt. Manjulamma
		3	Smt. Rukminiyamma
4	Sr. Civil Judge and JMFC Court, Prl. & Addl. Civil Judge and JMFC Court, Sidlaghatta	1	Smt. Shanthamma
		2	Smt. S. Janaki
		3	Smt. Manjula
		4	Smt. Muniyellamma
		5	Sri. Lakshminarayana R
		6	Sri. Chikkavenkatarayappa
5	Civil Judge and JMFC Court, Gudibande	1	Sri. G. Narasimhamurthy
		2	Sri. Srinivas
		3	Smt. Parvathi
		4	Sri. Hussain Peera
		5	Smt. Lakshmi Devi
		6	Sri. Narasimha
6	Civil Judge and JMFC Court, Bagepalli	1	Sri. Venkataravanappa
		2	Smt. Anjinamma
7	Sr. Civil Judge and JMFC Court, Prl. & Addl. Civil Judge and JMFC Court, Gowribidanur	1	Sri. Srinivas N
		2	Sri. P. Gangadharappa
		3	Smt. Rathnamma

8	II-Addl. District & Sessions Court, Chikkaballapura (Sitting at Chintamani), Sr. Civil Judge and JMFC Court, Prl. & Addl. Civil Judge and JMFC Court, Chintamani	1	Smt. Narayanamma
		2	Sri. Ananda
		3	Sri. Venkataravanappa
		4	Smt. Radhamma
		5	Smt. Munirathamma

The concerned Presiding Officers are hereby directed to prepare the Bills **in the Head of Account 2014-00-105-0-01-General Expenses-051** on or before 25th Month of every month for three months so that the grants provided upto March-2020 can be utilized in the same financial year itself and it is also directed to maintain the daily attendance register of the engaged cleaning persons, without fail.

The engaged cleaning persons should attend the complex for cleaning purpose everyday **from 08.30 A.M. to 01.00 P.M.**


(AMARANARAYANA K) 3/11/2019
 Prl. District and Sessions Judge,
 CHICKBALLAPUR,
 PRL. DISTRICT AND SESSIONS JUDGE
 CHICKBALLAPUR

Copy to :-

- 1) The Prl. Sr. Civil Judge and CJM, Chikkaballapura
- 2) The Sr. Civil Judge and JMFC, Chintamani
- 3) The Sr. Civil Judge and JMFC, Sidlaghatta
- 4) The Sr. Civil Judge and JMFC, Gowribidanur
- 5) The Prl. Civil Judge and JMFC, Chikkaballapura
- 6) The Civil Judge and JMFC, Gudibande
- 7) The Civil Judge and JMFC, Bagepalli
- 8) The Accounts Branch of this Office, for information.
- 9) Office Copy.
- 10) Proceedings File.